

**ANNOUNCEMENT BY THE CHAIR**

MR. CHAIRMAN: Hon. Parliamentary Affairs Minister, can we take up Item Nos. 1 to 10?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Yes, Sir, sure.

MR. CHAIRMAN: The items were taken at your suggestion, but then no one was present. So, we will take it up now.

SHRI V. MURALEEDHARAN: Yes, Sir.

MR. CHAIRMAN: So, hon. Members, we will take up Item Nos. 1 to 10. First, announcement regarding Bills.

Hon. Members, the Central Goods and Services Tax (Second Amendment) Bill, 2023, and the Provisional Collection of Taxes Bill, 2023, as passed by the Lok Sabha, were listed in today's Revised List of Business subject to receiving of hon. President's recommendation, under clauses (1) and (3) of Article 117 read with clause (1) of Article 274 of the Constitution for the consideration of the said Bills by the House. Hon. Members are informed that the hon. President's recommendation has since been received.

Now Papers to be laid on the Table. Shri Faggansingh Kulaste had taken leave. Is he here?

---

**PAPERS LAID ON THE TABLE - *Contd.*****Report (2017-18) of the National Commission for Scheduled Tribes, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, as per the original Business, it is Shri Arjun Munda, but he has given a letter for it to be laid by Dr. Bharati Pravin Pawar.

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. BHARATI PRAVIN PAWAR): Sir, I lay on the Table—

A copy each (in English and Hindi) of the following papers, under clause (6) of Article 338A of the Constitution of India:-

- (a) Thirteenth Annual Report of the National Commission for Scheduled Tribes, New Delhi, for the year 2017-18.
- (b) Action Taken Memorandum on the Thirteenth Report of the National Commission for Scheduled Tribes, New Delhi, for the year 2017-18.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10968/17/23]

### **MoU between the Government of India and MECON Limited**

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Faggansingh Kulaste, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Steel) and the MECON Limited, for the year 2023-24.

[Placed in Library. See No. L.T. 10405/17/23]

### **Report and Accounts (2022-23) of NRLPS, New Delhi and related papers**

**ग्रामीण विकास मंत्रालय में राज्य मंत्री (साध्वी निरंजन ज्योति) :** महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी) में सभा पटल पर रखती हूँ:-

- (a) Annual Report and Accounts of the National Rural Livelihoods Promotion Society (NRLPS), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.

[Placed in Library. See No. L.T. 10617/17/23]

### **I. Notifications of the Ministry of Road Transport and Highways**

### **II. Report and Accounts (2022-23) of IAHE, Noida and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (GENERAL (RETD.) V.K. SINGH): Sir, I lay on the Table—

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under sub-section (4) of Section 212 of